## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

## Excise Miscellaneous Application No. 50551 of 2021 in Excise Appeal No. 51767 of 2021

Ravi Kale ..... Appellant

**VERSUS** 

Principal Commissioner, CGST & Central .....Respondent Excise-Bhopal

## **APPEARANCE:**

None (Adjournment Request) for the Appellant Shri S.K. Ray, Authorized Representative of the Department

**CORAM:** 

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: September 11, 2024

## **ORDERSHEET**

Learned counsel for the appellant has sought an adjournment.

List on November 06, 2024.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P. V. SUBBA RAO) MEMBER (TECHNICAL)

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